

(b) whether the details in this regard have been finalized; and if so, the purpose of setting up such an organisation?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI D. P. YADAV) : (a) and (b) A proposal to this effect was made in the first meeting of the National Committee for International Book Year. This matter is yet to be further considered by the Committee. The proposal is in preliminary stage and no details have been finalized.

WORKING OF THE SALAR JUNG MUSEUM

182. SHRI YOGENDRA SHARMA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have received complaints regarding the unsatisfactory working of the Salar Jung Museum in Hyderabad ;

(b) whether cases of theft of miniature paintings have been reported from the Museum ;

(c) whether allegations of corruption and misadministration have been reported from the Museum ;

(d) whether there is also widespread discontent among the employees of the Museum ; and

(e) if so, whether the Government of India have taken any steps in coordination with the Andhra Pradesh Government to remedy the ailments of the Museum ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI D. P. YADAV) (a) to (e) One of the employees of the Salar Jung Museum had reported the loss of 44 miniature paintings from one of its stores on 29.12.72. The Salar Jung Museum Board have entrusted the investigations to the local Police authorities. The report of the Police authorities is awaited.

In the wake of the reported loss of paintings, some newspaper reports and com-

plaints have been received by the Government. Accordingly, the Central Bureau of Investigations has also been requested to make investigations. The Government has also received some representations from the staff association alleging corruption and malpractices.

The Salar Jung Museum is an autonomous body functioning under a Board with the Governor of Andhra Pradesh as its Chairman. The Board is fully competent to take all necessary steps for the efficient management of the Museum and to look into the service conditions of all categories of its employees.

INCIDENCE OF MALARIA

183. SHRI M.K. MOHTA : SHRI SYAMLAL GUPTA :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the names of the State where the incidence of malaria has been on the rise ; and

(b) the reasons for the rise in malaria incidence in these States and the extent of Government assistance given to meet the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAY) : (a) and (b) The State of Gujarat, Maharashtra, Rajasthan and Madhya Pradesh contribute the maximum bulk of malaria cases as well as about 85% of the total positives detected in the country during 1971. A slight increase in the incidence of malaria has, no doubt, been noticed recently. This has to be appreciated in the context that the present phase of operation after 19 years of starting the programme, is still in the most difficult parts of the Country in the epidemiological sense. For this reason, newer insecticides also have been introduced viz. BHC and Malathion which are several times more expensive than the conventional DDT. The insecticide DDT has been procured in advance during 1971 for supply to the States during 1972-73 for spray in time. In certain unit areas where the vector is found resistant to DDT, BHC is being used, and in the States of Maha-

rashtra and Gujarat, in certain localities where the vector is found to be resistant to both DDT and BA C, and organophosphorous compound 'Malathion' is being procured and supplied.

The extent of Central assistance given to the State of Gujarat, Maharashtra, Rajasthan and Madhya Pradesh from 1969-70 to 1971-72 is shown below :

Year	(Figures in lakhs of Rupees)			
	Gujarat	Maharashtra	Rajasthan	Madhya Pradesh
1969-70				
Operational Cost	100.30	82.02	105.27	229.19
Material & Equipment	123.10	94.07	25.19	56.94
TOTAL	223.40	176.16	130.46	286.07
1970-71				
Operational Cost	104.24	149.07	68.00	141.83
Material & Equipment	102.74	111.27	38.79	118.51
TOTAL	206.98	260.34	106.79	260.34
1971-72				
Operational Cost	122.40	145.36	98.82	167.30
Material & Equipment	166.74	184.35	96.56	151.47
TOTAL	289.14	329.71	195.38	318.77

84. *Transferred to the 10th August, 1972.*

DEVELOPMENT WORKS OF CM. D. A

185. SHRI KALYAN ROY: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to refer to the Unstarred Question No. 353 given in the Rajya Sabha on 17th May, 1972 and state : i

(a) whether the Calcutta Metropolitan Development Authority has been able to obtain its requirements of cement and steel at controlled rates and the quantity so far received by it, and the price paid for the same;

(b) the total amount of cement and steel required by the CMDA per month; and

(c) whether any progress since been made to start the manufacture of bricks, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D.P. CHATTOPADHYAYA) : (a) The Calcutta Metropolitan Development Authority has been able to obtain a part of its overall requirement of cement and steel at controlled rates. The quantities so far received are as follows :

Steel (MS Rounds, Plates Light Structural)	22,400 M.T.
Cement	55,570 M.T.

Prices paid for the above supplies are at controlled rate.

(b) The total amount of cement and steel required by the Calcutta Metropolitan Development Authority per month is 15,000 M.T. and 2,000 M.T. respectively.

(c) The CMDA invited tenders for manufacture of bricks in different areas